

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017 & IA NO. 975 OF 2018**

Dated: 5th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. N. Venkataraman, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Rashmita Roy Choudhury

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Amit Sanduja

ORDER

Heard Mr. N. Venkataraman, learned senior counsel for the Appellant for sometime.

As agreed by the learned counsel for the parties, list the matter for further hearing on **26.07.2019**. Meanwhile, comprehensive written submissions may be filed by both the parties with advance copy to the other side.

(B.N. Talukdar)
Technical Member (P&NG)
Bn/js

(Justice Manjula Chellur)
Chairperson